

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 5th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

IA Nos. 304 of 2014 in
Appeal No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ...
Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri fro R-2
Ms. Rinku Gautam (Rep.)
for R.1

IA No. 305 of 2014 in
Appeal No. 195 of 2014

M/s Him Chemical Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ...
Respondent(s)

Counsel for the Appellant (s) : M Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2

IA No. 299 of 2014 in
Appeal no.188 of 2014

M/s. Hi-Tech Industries **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Ms. Shikha Ohri a/w
Mr. Rinku Gautam, JD for R-1
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2

IA no. 300 of 2014 in
Appeal no.189 of 2014

M/s. Asian Concrets and Cement Pvt. Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

IA no. 301 of 2014
Appeal no.190 of 2014

M/s. Parvati Steel & Alloys **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam

Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

**IA no. 302 of 2014 in
Appeal no.191 of 2014**

M/s. Akron India Pvt. Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

**IA no. 303 of 2014 in
Appeal no.192 of 2014**

M/s. SPS Steel Rolling Mills Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

ORDER

It is noticed that a common reply has been filed by the Respondent.

Mr. R.K. Mehta, the learned counsel for the Appellant/Applicant seeks some time to get the instructions with regard to the contents of the reply from his Client.

Post the I.As for hearing on **12.09.2014.**

(Rakesh Nath)
Technical Member
Ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson